

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4522
ANSWERED ON:22.05.2006
VERIFICATION OF NEWS
Murmu Shri Hemlal

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government has set up any Departmental Cell to verify the authenticity of the news telecast and published by the electronic and print media in the country; and

(b) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) & (b) No, Sir. All the programmes of TV channels transmitted/retransmitted through cable network are required to adhere to the provisions of the Programme Code prescribed under Cable Television Networks (Regulation) Act, 1995 and rules framed thereunder. Print media is independent of Government control in respect of publication of news.